NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 146(ND)/2012 RT No.27/Chd/Pb/2016

M/s Aar Kay Chemicals Pvt. Ltd. & Ors.

...Petitioners

Versus.

M/s A.P. Refinery Pvt. Ltd. & Ors.

...Respondents

Present:

Ms. Tushita Ghosh, Advocate with Mr. Gaurav Mehta, Practicing

Company Secretary for petitioners.

Mr. Sunish Bindlish with Mr. Ashish Bansal, Advocates for

respondents.

Arguments inconclusive. List the matter on 24.05.2017

(Justice R.P. Nagrath)
Member (Judicial)

May 23, 2017